

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 23/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/636/(IB)/2017
NAME OF THE PETITIONER(S) : PHOENIX ARC PVT LTD
NAME OF THE RESPONDENT(S) : NEW CHENNAI TOWNSHIP PVT LTD
UNDER SECTION : 7 RULE 4

S.No.	Name (in Capital)	Represented by	Signature
1.	V. M. KARTHIK	financial Auditor	V. M. KARTHIK
2.	M. P. VIJAY KUMAR V. ARUL RAJ	Counsel for Respondent 11	M. P. VIJAY KUMAR V. ARUL RAJ

ORDER

Counsel for petitioner present. Counsel for respondents present and stated that they are intending to settle the matter between the parties. It is further stated that the respondent company is having valuable assets and had already placed a proposal for consideration. They prayed for time to make submissions on the final outcome of the settlement talks. Counsel for petitioner also reported no objection for granting time as prayed by the respondents. Considering the submissions of the counsels for the parties, this Bench is inclined to grant time. Put up on 13.12.2017.

sd/-
S Vijayaraghavan
Member (Technical)

sd/-
K Anantha Padmanabha Swamy
Member (Judicial)